



सत्यमेव जयते

No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.



**OPPOSITION CAUSE LIST FOR HEARING DATED 17/10/2022**

**BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAMES /OPPONENT NAMES	MOBILE	SIGN
1	1507269	724776	ASHOK KUMAR J. DAGA & D.SEN & CO	C.LALIT KUMAR VS UNIEXCEL LTD		
2	1507270	724777	ASHOK KUMAR J.DAGA & D.SEN & CO	C.LALIT KUMAR VS UNIEXCEL LTD		
3	1510455	724775	ASHOK KUMAR J.DAGA & D.SEN & CO.	C.LALIT KUMAR VS UNIEXCEL LTD		
4	1510453	724970	ASHOK KUMAR J.DAGA & D.SEN & CO.	C.LALIT KUMAR VS UNIEXCEL LTD		
5	1451189	724805	FOX MANDAL & ASSOCIATES & MADAMSER & CO.	GRENIER BIO- ONE GMBH VS EASTERN MEDIKIT LTD		
6	1401080	724773	SURANA & SURANA INTERNATIONAL ATTORNEYS	NIMCO SCHOENBEDRIJVEN B.V VS MAXWELL INDUSTRIES LIMITED		
7	1510461	726359	RVR ASSOCIATES & C.VENKANTASUBRAMANIAM.	MR.HITESH CHOUHAN VS KARNATAKA UDYOG		
8	1457584	724802	APR ASSOCIATES. & Y.J.TRIVEDI & CO.	M/S CERA-CHEM PVT.LTD VS CERA SANITARY WARE LIMITED		
9	1457598	724801	APR ASSOCIATES & Y.J.TRIVEDI & CO.	M/S CERA-CHEM PVT.LTD VS CERA SANITARY WARE LIMITED		

10	1457599	724799	APR ASSOCIATES & Y.J.TRIVEDI & CO.	M/S CERA-CHEM PVT.LTD VS CERA SANITARY WARE LIMITED		
11	1457597	724800	APR ASSOCIATES & Y.J.TRIVEDI & CO.	M/S CERA-CHEM PVT.LTD VS CERA SANITARY WARE LIMITED		
12	1457600	724803	APR ASSOCIATES & Y.J.TRIVEDI & CO.	M/S CERA-CHEM PVT.LTD VS CERA SANITARY WARE LIMITED		
13	1457602	724804	APR ASSOCIATES & Y.J.TRIVEDI & CO.	M/S CERA-CHEM PVT.LTD VS CERA SANITARY WARE LIMITED		
14	1472826	724829	BAGYA RAGHAVAN & LALL & SETHI	SRI KRISHNA WOODLANDS PVT.LTD VS AERO CLUB		
15	1451197	724810	FOX MANDAL & ASSOCIATES & MADAMSER & CO.	GREINER BIO- ONE CMBH VS EASTERN NEDKIT LTD		
16	1451197	724809	FOX MANDAL & ASSOCIATES & MADAMSER & CO.	GREINER BIO- ONE CMBH VS EASTERN NEDKIT LTD		
17	1451189	724806	FOX MANDAL & ASSOCIATES & MADAMSER & CO.	GREINER BIO- ONE CMBH VS EASTERN NEDKIT LTD		



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**OPPOSITION CAUSE LIST FOR HEARING DATED 18/10/2022**

**BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAMES / OPPONENT NAMES	MOBILE	SIGN
1	1440824	724921	L.R. SWAMI CO & Y.J. TRIVEDI & CO	V. KUMAR & N.K. PROTEINS LTD		
2	1253423	193849	KIRAN MEHTA & C. DANIEL & GLADYS	MRS. KARAPAKA RAJAM & LABORATORIES GRIFFON PVT . LTD		
3	1418208	726410	BALA KUMAR CHANDRASEKHARAN & ASSOCIATES	CURATIO HEALTH CARE PVT LTD & SUN PHARMACEUTIC AL INDUSTRIES LTD		
4	1473847	724930	BAGYA RAGHAVAN ADVOCATE & L.R. SWAMI CO	SHODHAN BHANDARY & JUICE JUNCTION		
5	1473846	724929	BAGYA RAGHAVAN ADVOCATE & L.R. SWAMI CO	SHODHAN BHANDARY & JUICE JUNCTION		
6	1402221	715555	L.R. SWAMI CO & BAGYA RAGHAVAN ADVOCATE	KURYAL ARUN NAIK & JUICE JUNCTION		

7	1679725	761267	L.R. SWAMI CO & BAGYA RAGHAVAN ADVOCATE	KURYAL ARUN NAIK & JUICE JUNCTION		
8	1433424	724860	MAHTTA & GYAN BHAVAN	A.K. AGARWAL AN HUF KARTA & PIONEER NUTS AND BOLTS (P) LTD		
9	1431868	724763	SUJA S NAIR & V. RAVI ADVOCATE	M. SARDARMAL CHORDIA & MICRO LABS LIMITED		
10	1496685	724853	R.V.R ASSOCIATES & MAKHIJA & ASSOCIATES	M/S MED MANOR ORGANICS (P) LTD & WELLBERT PHARMACEUTIC ALS (BOMBAY) PRIVATE LIMITED		
11	1193996	192904	ALMT LEGAL BANGALORE & TRADE MARK REGISTRATION BUREAU	VINOD KANJI SHAH & SHALIMAR CHEMICAL WORKS LTD		
12	1448542	724976	C. VENKATASUBRAMANIAM & R.K. DEWAN & CO	V.J. SATHYA SARAN & COLORPLUS FASHIONS LIMITED		
13	1451962	724975	HAIRKRISHNA S HOLLA & R.K. DEWAN & CO	KARNATAKA ANTIBIOTICS AND PHARMACEUTIC ALS LTD & PARENTERAL DRUGS (I) LTD		
14	1480150	724923	DELHI REGISTRATION SERVICE & MANGLA REGISTRSTION SERVICE	PRATIBHA DEVI & BAJAJ BAKEWELL UDYOG (P) LTD		

15	1512423	724952	V. RAVI ADVOCATE & DELHI REGISTRATION SERVICE	MR. NITHESH SURANA & IZUK CHEMICALS AND HERBALS		
16	1422531	725840	RAO & RAO & Y.J. TRIVEDI & CO	N. SATYAVATHI & JIVRAJ TEA LIMITED		
17	1456336	724899	K & S PARTNERS & M.P. MIRCHANDANI & CO	M/S MANTRI DEVELOPERS PVT LTD & MANTRI REALTY LTD		
18	1458982	724977	C. VENKATASUBRAMANIAM & R.K. DEWAN & CO	R. RAJA & HARSIDHI ENERPRISES		



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**OPPOSITION CAUSE LIST FOR HEARING DATED 19/10/2022**

**BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAMES / OPPONENT NAMES	MOBILE	SIGN
1	1451421	725554	V.K. SINHA & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOOD (INDIA) LTD		
2	1284185	725619	Y.J. TRIVEDI & CO	BIO BODYFUELZ LTD VS RASANA LIMITED		
3	1458194	725549	MR.G. RAMJI	RHINE BIOGENICS PVT LTD VS MEDLEY PHARMACEUTICALS LIMITED		
4	1451417	725556	V.K. SINHA & RAO & RAO	GOOD HEALTH AGRO-TECH LTD VS HERITAGE FOOD (INDIA) LTD		
5	1460455	724857	RAJENDARA H . BHANSALI & M.P. MIRCHANDANI & CO	MUKESHKUMAR CHAMPALAL MEHTA VS OLIVIA HEALTH CARE INDUSTRIES		
6	1451196	724808	FOX MANDAL & ASSOCIATES & MADAMSER & CO	GREINER BIO- ONE GMBH  VS EASTER MEDIKIT LTD		

7	1451196	724807	FOX MANDAL & ASSOCIATES & MADAMSER & CO	GREINER BIO-ONE GMBH VS EASTER MEDIKIT LTD		
8	1435019	725590	G. RAMJI ADVOCATE & INDIA LAW SERVICE ADVOCATES & LEAGAL CONSULTANTS	P. NAGALAKSHIM VS LUPIN LABORATORIES LTD		
9	1510847	725584	R.V.R ASSOCIATES & INDIA LAW SERVICE ADVOCATES & LEAGAL CONSULTANTS	SIGMUND PHARMA PVT LTD VS LUPIN LABORATORIES LTD		
10	1466018	725273	G. RAMJI ADVOCATE & RAMFRY & SAGAR	ZAFODO PHARMACEUTIC ALS PRIVATE LTD VS M.C.A. MEDICAL & CHEMICAL AGENCY S.P.A		
11	1452681	725529	RAO & RAO & VISHESH & ASSOCIATES	CHADA SRIDHAR VS AGLOWMED LIMITED		
12	1441990	725525	DEPENNING & DEPENNING & P.C.N. RAGHUPATHY	G. GNANATHEEBAN VS TATA MOTORS LIMITED		
13	1451192	725522	FOX MANDAL & ASSOCIATES & MADAMSER & CO	GREINER BIO-ONE GMBH VS EASTER MEDIKIT LTD		
14	1451192	725523	FOX MANDAL & ASSOCIATES & MADAMSER & CO	GREINER BIO-ONE GMBH VS EASTER MEDIKIT LTD		
15	1450041	724967	G. RAMJI ADVOCATE & SUN PHARMACEUTICAL INDUSTRIES LIMITED	QUEEN PHARMACEUTIC ALS PVT LTD VS RANBAXY LABORATORES LIMITED		



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**OPPOSITION CAUSE LIST FOR HEARING DATED 20/10/2022**

**BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPONENTS NAME	MOBILE	SIGN
1	1058469	726136	ADITYA & ASSOCIATES	DR.REDDYS LABORATORIES LTD VS MEDLEY PHARMACEUTIC ALS LTD		
2	1452684	726139	RAO & RAO	CHADA SRIDHAR VS MEDLEY PHARMACEUTIC ALS LTD		
3	1065671	726024	RAMJI G. ADVOCATE & THE ACME COMPANY	THULASI SEEDS PVT.LTD VS DHARAMPAL SATYAPAL SONS (PVT) LTD		
4	1290272	726138	SYNERGY PERSPECTIVE	PEGASUS FARMACO INDIA PVT.LTD VS MEDLEY PHARMACEUTIC ALS LTD		
5	1452680	726112	RAO & RAO & INDIA LAW SERIVES,ADVOCATES & LEGAL CONSULTANTS	CHADHA SRIDHAR VS LUPIN LIMITED		
6	1419337	724681	L.R.SWAMI CO & ATUL TRADE MARK CO	AMBICA AGARPATHIES AND AROMA INDUSTRIES LTD VS MAHABIR DHOOP FACTORY		



7	1422432	724657	MADAMSER & CO  &  DEPENNING & DEPENNING	INTERNATIONAL ENGINE INTELLECTUAL COMPANY,LLC VS MEX SWITCHGEARS PVT.LTD		
8	1412506	726038	GUDWILL & GOODWILL  &  Y.J.TRIVEDI	MANOJ.M. VS DISHMAN PHARMEACEUTIC ALS		
9	3667904	997687	C.VENKATASUBRAMANUM	HEMATHA .S.T. VS CHARAK PHARMA PVT.LTD		